

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

STARRED QUESTION NO.434

TO BE ANSWERED ON THE 31ST MARCH, 2017

ENTRY OF DEFENCE PERSONNEL INTO CIVIL SERVICES

*434. SHRI RAGHAV LAKHANPAL:

Will the Minister of DEFENCE जेके एच
be pleased to state:

- (a) whether lateral entry of defence officers especially Short Service Commissioned Officers into Indian Administrative Service and Indian Police Service is not taken into account and if so, the details thereof;
- (b) the manner in which the Government plans to rehabilitate such officers after a career in the defence forces;
- (c) whether the earlier provision of lateral side stepping into civil services has been sidelined for defence officers; and
- (d) if so, the details thereof and the reasons therefor?

A N S W E R

MINISTER OF DEFENCE

जेके एच

(SHRI ARUN JAITLEY)

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(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 434 FOR ANSWER ON 31.3.2017

(a) There is no provision for lateral entry of defence officers including Short Service Commissioned Officers (SSCOs) into Indian Administrative Service and Indian Police Service.

(b) The Government has been making constant endeavour to improve the service conditions of SSCOs, provide for their resettlement and ensure a better quality of life after their release on completion of their tenure. SSCOs who are relieved from the Armed Forces after completion of their contractual period are treated as 'Ex-Servicemen (ESM)' and are eligible for rehabilitation and welfare schemes of the Government. The Directorate General of Resettlement (DGR) offers various schemes viz. ESM Coal Loading and Transportation Scheme, allotment of Bharat Petroleum Corporation Ltd. (BPCL) / Indian Oil Corporation Ltd. (IOCL) Company Owned Company Operated (COCO) outlets across the country, Management of CNG Stations in National Capital Region etc. for rehabilitation of retiring / retired Defence personnel including SSCOs.

DGR also have Training Courses to re-skill the SSCOs to help them resettle in civil jobs as a second career. Some of these courses are like 24 weeks Management Programmes run throughout the year all over the country with Prime Management Institutes like Indian Institute of Management. Besides Management Programmes, DGR conducts various other short courses for the SSCOs.

(c) & (d): As no provisions exist for lateral entry of SSCOs of the Armed Forces into civil services, the question of sidelining may not arise.
